GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA UNSTABLED OUESTION NO. 107

UNSTARRED QUESTION NO-107

ANSWERED ON-07/12/2022

NATIONAL HIGHWAYS IN ANDHRA PRADESH

107. SHRI MASTHAN RAO BEEDA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details and the length of National Highways (NHs) in Andhra Pradesh;
- (b) the steps taken by the Ministry for construction of more NHs in the State;
- (c) whether some road projects have been pending for very long time in the State;
- (d) whether Government is considering this crucial need of extension of Nellore-

Tada NH16 from four lanes to six lanes, if so, details thereof, if not, the reasons therefor; and

(e) timeline for extension into six lanes, the intended time-frame by which these projects would be completed

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The details and the length of National Highways (NHs) in Andhra Pradesh are as under;

Length of National Highways (in km)					
Less than 2 lane	2 lane	2-lane with Paved shoulders	4-lane	6-lane	Total
411	767	3349	3316*	901	8744

^{*} inclusive of 777 km greenfield NH under DPR

- (b) MoRTH is mainly responsible for development and maintenance of National Highways in the country. Ministry keeps on receiving several proposals for declaration of State Roads as new National Highways from different States / UTs. Ministry declares some of the State roads as NHs from time to time based on the requirements of connectivity, inter-se priority, and availability of funds .
- (c) The project, namely, construction of 6-laning of dedicated port road to Krishnapatnam port (Package I) executed by NHAI has been delayed and the matter is under Conciliation. Also, completion of some road projects are delayed due to various reasons, such as LA, forest clearance, financial constraints of contractors and COVID-19 pandemic.
- (d) & (e) The Tada-Nellore section of NH-16 has already been developed to 4-lane NH under BOT having Concession period upto May 2031 and there is no provision in the concession agreement for capacity augmentation during the concession period. The proposal for six laning of Tada-Nellore Section can be initiated upon expiry of Concession period subject to traffic requirements, availability of funds and inter-se priority.
